(b) what is the number of foreign owned factories in India that manufacture this article and what is the annual output of these companies; and

I-53

(c) whether we are importing any rubber belting at present; and if so, .how much?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): (a) Seven. Output about 255 tons a year.

- (b) One entirely foreign owned. Output 450 tons. One partially foreign owned. Output 290 tons.
- (c) Yes, Sir, on a 5 per cent, quota basis. But precise information about actual imports is not available as this item is not separately recorded in the Import Trade Statistics.

STEEL AND PRODUCTION COMMITTEES OF THE CABINET

- 168. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) whether the Steel and Production Committees of the Cabinet have been abolished; and
- (b) if so, which other body has taken over their functions?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) Heavy Industry Committee of the Cabinet.

STATE TRADING

- 169. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY
 "be pleased to state:
- (a) in how many commodities the State is trading at present; and
- (b) in how many more commodities she intends to trade in future?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-BTAMACHARI): (a) Four, namely, silk,

fertilizers, food grains and imported sugar.

to Questions

(b) This matter was examined by the State Trading Committee (1952-53) set up in July 1952 to review the recommendations of the State Trading Committee (1949-50) in the light of subsequent developments. The proposals of the 1952-53 Committee are under consideration.

IMPLEMENTATION COMMITTEE TO SUPERVISE THE WORKING OF THE INDO PAKISTAN MOVABLE PROPERTY AGREEENT

- 170. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:
- (a) whether a committee called "The Implementation Committee" to supervise the working of the Indo-Pakistan Movable Property Agreement has been appointed; and
- (b) If so, the work done so far by this Committee?

THE MINISTER FOR REHABILITA TION (SHRI MEHAR CHAND KHANNA): (a) and (b). In accordance with the decisions taken at the Indo-Pakistan Secretariat level conference held at Karachi from 1st to 12th March, 1955, Implementation Committee composed of representatives of the two Governments was to be set up to watch the implementation of the agreed decisions. The Committee has not so far been appointed due to the delay in the issue of instructions for implementing the decisions of the Conference. The draft Implementation Instructions were forwarded to the Government of Pakistan on the 8th July. 1955 but their concurrence to the issue of these instructions has not so far been received.

LIFE OF PLANTATION INQUIRY COMMISSION

- 171. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the life of the Plantation Inquiry Commission has been extended; and If so, by how many months; and for what reasons; and